

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 250 OF 2016 &
IA NO. 899 OF 2017

Dated: 3rd October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Adani Transmission (India) Ltd.	Versus	Appellant(s)
Maharashtra Electricity Regulatory Commission		Respondent(s)

Counsel for the Appellant(s) : Mr. Tushar Srivastava
Mr. Nishant Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

APPEAL NO. 260 OF 2016 &
IA NOs. 06 & 902 OF 2018

Maharashtra Eastern Grid Power Transmission Co. Ltd.	Versus	Appellant(s)
Maharashtra Electricity Regulatory Commission		Respondent(s)

Counsel for the Appellant(s) : Mr. Tushar Srivastava
Mr. Nishant Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

ORDER

As agreed by the learned counsel for the parties, list these matters for hearing on **26.11.2018.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson